NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 72/(MAH)/2014

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Anil Ramachandra Shinde
V/s
Merex Geogrid Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RT. Rajguroo	Adv. for Respondents	
2	Dattanand Renikar for Petitioner	PCS	

ORDER

TCP 72/397-398 /NCLT/MB/MAH/2014

On the reply filed by the Respondent side, the Petitioner is at liberty to file rejoinder, if any, within three weeks hereof.

List this matter on 15.1.2018.

Sd/-
V. NALLASENAPATHY
Member(Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)